

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No(s).929/2020 in Civil Appeal No.1674 of 2020.

(Arising out of impugned final judgment and order dated 18-02-2020 in C.A. No. No. 1674/2020 passed by the Supreme Court Of India)

SHAKTI NATH & ORS.

Petitioner(s)

VERSUS

ALPHA TIGER CYPRUS INVESTMENT NO. 3 LTD. & ORS. Respondent(s)

([HEARD BY : HON. UDAY UMESH LALIT AND HON. INDU MALHOTRA, JJ.])

Date : 23-06-2020 This Appln. was called on for pronouncement of Order today.

For Petitioner(s) Mr. Pradyuman Dubey, Adv.
Ms. Arpita Bishnoi, Adv.
Mr. Abhay Kumar, AOR

For Respondent(s) Mr. Sanjeev Puri, Sr. Adv.
Mr. Mayank Pandey, AOR
Mr. Ravindra Kumar, AOR
Mr. Rajat Mittal, AOR

Hon'ble Ms. Justice Indu Malhotra pronounced the order of the Bench comprising Hon'ble Mr. Justice Uday Umesh Lalit and Her Ladyship.

The Miscellaneous Application is disposed of in terms of the signed order.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR

[Signed Non-Reportable order is placed on the file]